

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3143
ANSWERED ON:11.08.2000
PREVENTION OF BLACK MARKETING
PRAVEEN RASHTRAPAL;RAM TAHAL CHOUDHARY

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of cases have been registered under Prevention of Black Marketing and Maintenance of Supplies of Essential Commodities Act, 1980 in the country, State-wise;
- (b) the number of cases are pending with the Government; and
- (c) the steps taken by the Government for early disposal of such cases ?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI S. CHAUHAN)

(a) : As per information available with the Central Government from the various State Governments, the number of persons detained under the Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities Act, 1980 during the current calendar year from January, 2000 till 4.8.2000, State-wise, is as under:-

S.No. Name of State/UTs. No of detentions made

1. Gujarat	139
2. Madhya Pradesh	12
3. Tamil Nadu	13
Total:	164

No cases have been reported by the remaining States/UTs.

(b) : As on 4.8.2000, eight representations submitted by persons against whom detention orders have been issued under the Act are pending with the Central Government. In all these cases, comments on the representations or English translation of the representation are awaited from the State Governments.

(c) : The representations received are disposed of by the Central Government expeditiously.